GOVERNMENT OF INDIA MINISTRY OF ROAD TRANSPORT & HIGHWAYS

LOK SABHA UNSTARRED QUESTION NO. 4261 ANSWERED ON 19TH MARCH 2020

DECLARATION OF DEESA-DHANERA ROAD AS NH

4261. SHRI DEVJI M. PATEL:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS सडक परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) whether the road from Deesa to Dhanera in Gujarat has been declared as National Highway (NH) and if so, the present status thereof;
- (b) whether the Government proposes to declare Jherda-Sirohi *via* Mandar-Reodar road in Gujarat as National Highway in view of heavy traffic congestion on this route;
- (c) if so, the details thereof;
- (d) whether the Government proposes to construct a bypass on route near densely populated Reodar and Mandar towns which are heavily populated and face difficulties due to heavy traffic congestion; and
- (e) if so, the details thereof?

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

- (a) Yes sir, The stretch from Dessa to Dhanera is a part of National Highway (NH) 168A. The aforesaid stretch having a length of 25.170 km has been entrusted to Government of Gujarat for development and maintenance. Out of 25.17 km, a length of 12.44 km is under BOT project of State Government.
- (b) & (c) The Ministry keeps on receiving proposals from various State Governments/Union Territories (UTs), etc., for declaration of State roads, including State Highways (SHs), as new National Highways (NHs). The Ministry considers declaration of some State Roads, including SHs, as new NHs from time to time based on requirement of connectivity, inter-se priority and availability of funds.
- (d) & (e) Reodar and Mandar towns fall on NH-168 in the state of Rajasthan. The stretch is with State Government and is under tolling upto 2022. Therefore, no development work can be considered at this stage.
